# NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) No. 94 of 2020

### **IN THE MATTER OF:**

Union of India, Ministry of Corporate Affairs ... Appellant

Versus

Delhi Gymkhana Club Ltd. &Ors. ...Respondents

**Present:** 

For Appellant: Mr. K. Nataraj, Dr. Raj Singh, Mr. Vatsal Joshi, Mr.

Sanjay Shorey, Mr. SemmaRath, Mr. ParvezNaikwadi, Mr. ShaileshMadiyal, Mr. NagachandranEaswaran and Ms. Kusum Yadav and

Mr. Sudhanshu Prakash, Advocates

For Respondents: Mr. S. N. Mookherjee, Senior Advocate

Mr. Arun Kathpalia, Senior Advocate with Mr. Gaurav M. Liberhan and Mr. Ash Khanna,

**Advocates** 

Ms. Rohini Musa and Mr. PulkitDeora, Advocates

for

Respondent No. 18

WITH

## Company Appeal (AT) No. 95 of 2020

#### IN THE MATTER OF:

Delhi Gymkhana Club Ltd. ...Appellant

Versus

Union of India, M.C.A. &Ors. ...Respondents

**Present:** 

For Appellant: Mr. S. N. Mookherjee, Senior Advocate

Mr. Arun Kathpalia, Senior Advocate

Mr. Gaurav M. Liberhan and Mr. Ash Khanna,

Advocates

For Respondents: Mr. K. Nataraj, Dr. Raj Singh, Mr. Vatsal Joshi, Mr.

Sanjay Shorey, Mr. SemmaRath, Mr. ParvezNaikwadi, Mr. ShaileshMadiyal, Mr.

# NagachandranEaswaran and Ms. Kusum Yadav and Mr. Sudhanshu Prakash, Advocates

# ORDER (Through Virtual Mode)

**25.08.2020** Heard Mr. S. N. Mookherjee, learned Senior Counsel representing the Appellant in 'Company Appeal (AT) No. 95 of 2020' in part. Hearing remained inconclusive.

List along with 'Company Appeal (AT) No. 94 of 2020' for concluding the hearing on 31st August, 2020 at 2.00 P.M.

[ JusticeBansi Lal Bhat ] Acting Chairperson

[ JusticeAnantBijay Singh ] Member (Judicial)

[ Dr. Ashok Kumar Mishra ] Member (Technical)

/ns/gc/

Company Appeal (AT) Nos. 94 &95 of 2020